

**GOVERNMENT OF INDIA  
COMMERCE AND INDUSTRY  
LOK SABHA**

UNSTARRED QUESTION NO:3984

ANSWERED ON:23.08.2005

EXPORT OF ANIMALS

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**Will the Minister of COMMERCE AND INDUSTRY be pleased to state:**

- (a) whether the Government proposes to export animals;
- (b) if so, the reasons therefor;
- (c) the number of animals exported during each of the last three years and the foreign exchange earned therefrom, country-wise;
- (d) whether export of animals is likely to have an adverse impact in the country; and
- (e) if so, the details thereof and the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY ( SHRI E.V.K.S. ELANGO VAN)

(a) & (b): Export of animals is governed by Export Policy as contained in Schedule 2 of ITC(HS) Classifications of Export & Import Items,2004-2009, which is available in the Parliament Library . There is no proposal for change in the Policy for export of animals at present..

(c): The number of animals exported during the last three years and the foreign exchange earned therefrom is given as under : -

2002 -03    2003-04    2004 -05 (estimated)

Number in    Value in    Number in    Value in    Number in    Value in  
Thousands Rs.    Crores    Thousands Rs.    Crores    Thousands Rs.    Crores

Export    4710    6.28    4388    20.63    2616    22.40

The information regarding country-wise details of animals exported during the last three years may be seen in the publication ` Monthly Statistics of Foreign Trade of India Vol.1 (Exports ) - Annual Number ` published by Directorate General of Commercial Intelligence and Statistics , which is available in the Parliament Library.

(d) & (e): The prohibitions and restrictions imposed in the Export Policy are intended to prevent any adverse impact in the country.